

Export of Cotton

9513. SHRIBAPUHARI CHAURE: Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government have received any requite from the Maharashtra Government for the export of cotton bdes abroad;

(b) if so, the details thereof;

(c) how much cotton q-uota has been given to the State for export purpose;

(d) whether the Government are aware of the agitation led by the cotton growers for giving low procurement price under the Monopoly Cotton Purchase Scheme by the State Government to them; and

(e) if so, the reasons therefor and the steps taken/proposed to be taken by the Government in the matter?

THE MINISTER OF STATE OF MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) and (b). The Maharashtra State Co-operative Cotton Growers Marketing Federation Ltd. has requested for an export quota of two lakh bales of cotton for the Federation.

(c) No Export quota of cotton has been given to the Federation during the current cotton second.

(d) and (e). The Maharashtra State Co-operative Cotton Growers Marketing Federation Ltd. has not reported any agitation for higher procurement price under the Monopoly Cotton Purchase Scheme in the state.

Import of Caprolactum

9514. PROF. K. V. THOMAS: Will the Minister of COMMERCE be pleased to state:

(a) the demand production of caprolactum in the country;

(b) whether the Government propose to allow the import of a limited quantity of caprolactum;

(c) if so, the details thereof; and

(d) the steps proposed to be taken by the Government to ensure that the caprolactum manufacturing units in the country do not face a crisis?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) During the year 1992-93, the production of caprolactum in the country is expected to be of the order of 62,000 tonnes as against the demand of 91,000 tonnes.

(b) to (d). In terms of the Export and Import Policy for 1992-97, import of caprolactum is freely allowed which will take care of the gap between the demand and indigenous production of the item.

Closure of Office of CCE&E

9515. SHRI RAM NAIK: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to close the office of the Chief Controller of Imports and Exports (CCI&E);

(b) if so, the reasons therefore;

(c) whether this move has been opposed by the officers and staff of the CCI&E;

(d) if so, the details thereof; and

(e) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No, Sir. However, the CCDI&E Organisation is being restructured in the light of the new Trade Policy.

(b) to (e). Do not arise.